

ITEM NO.1

COURT NO.9

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.7015/2022

[Arising out of impugned final judgment and order dated 21-09-2021 in IA No. 5/2020 passed by the High Court for The State of Telangana at Hyderabad]

MY PALACE MUTUALLY AIDED CO OPERATIVE SOCIETY

Petitioner(s)

VERSUS

B. MAHESH & ORS.

Respondent(s)

IA No. 41214/2025 - INTERVENTION APPLICATION, IA No. 87653/2025 - INTERVENTION/IMPLEADMENT, IA No. 82687/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 49669/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 48785/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 124252/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 123322/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 24-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Mr. S. Naphade, Sr. Adv.  
Dr. S. Murlidhar, Sr. Adv.  
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Mr. Kumar Shashank, Adv.  
Mr. Nivesh Kumar, AOR  
Mr. Piyush Tonk, Adv.

For Respondent(s) : Mr. V. Giri, Sr. Adv.  
Mr. B. Shravanth Shanker, AOR  
Ms. Prerna Robin, Adv.  
Mr. Shivam Kunal, Adv.  
Mr. B. Yeshwanth Raj, Adv.

Mrs. Bela Maheshwari, AOR  
Mr. Vadlamani Seshagiri, Adv.  
Mr. Ananya Kukreti, Adv.  
Ms. Poorvi Avtar, Adv.  
Ms. P. Khyathi Simantini, Adv.  
Mr. Rahul Narang, Adv.  
Mr. Harshed Sunder, Adv.

Mr. Akbar Ali, Adv.  
Ms. Sadiya Shakeel, Adv.  
Mr. Braj Kishore Mishra, Adv.  
Mr. Anirudh Bankura, Adv.

Mr. Arjun Vinod Bobde, Adv.  
Mr. Rajat Joseph, AOR  
Mr. Sarthak Bhatia, Adv.  
Ms. Tanshi Bharti, Adv.

Mr. Jayant Bhushan, Sr. Adv.  
Mr. Alok Dhir, Adv.  
Mr. Dipanshu Krishan, Adv.  
Mr. Karan Batura, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on top on the Board as a First Item on  
13.08.2025 for final disposal alongwith application for  
intervention(s).

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)